

एल० पी० जी० डीलरों तथा अन्तरण
वाउचरों के जारी करने के कारण हानि

1420. श्री सुनील कुमार पट्टनायक:
क्या पेट्रोलियम और प्राकृतिक गैस मंत्री
यह बताने को कृपा करेंगे कि :

(क) क्या यह सच है कि उत्तर प्रदेश
में खतौली, मेवाना, कौराना, मुजफ्फरनगर
और विजनाौर के एल पी जी डीलर अन्य
राज्यों के उन एल पी जी डीलरों से
अन्तरण वाउचर प्राप्त कर रहे हैं जिनकी
प्रतिभूति राशि अपेक्षा कृत कम है और
इसके फलस्वरूप तेल कंपनियों/निगमों को
लाखों रुपए की वार्षिक हानि हो रही है ;

(ख) यदि हां, तो क्या सरकार का
इसकी जांच करने का प्रस्ताव है ; और

(ग) उपरोक्त शहरों में एल पी जी
के प्रत्येक डीलर को कितने टर्मिनेशन न
वाउचर प्राप्त हुए और ऐसे डीलरों और
उपभोक्ताओं के नाम और पते क्या हैं ?

पेट्रोलियम और प्राकृतिक गैस मंत्रालय
में राज्य मंत्री (श्री ब्रह्म वस्त) :

(क) वर्तमान नीति के अंतर्गत
तेल कंपनियों को कोई ऐसी हानि नहीं
होती है क्योंकि एक स्थान से दूसरे स्थान
पर अन्तरण पर भी सिक्वोरिटी की जमा
राशि वही रहती है ।

(ख) उपर्युक्त (क) को देखते हुए
प्रश्न नहीं उठता ।

(ग) सूचना एकत्र करने में लगने
वाले प्रयास वांछित उद्देश्यों की पूर्ति के
अनुरूप नहीं होंगे ।

Furnishing of wrong information by
M/s. Bajaj Tempo Limited

1421. SHRI JERLIE E. TARIANG:
Will the Minister of INDUSTRY be
pleased to refer to the answer to Un-
starred Question 8 given in the Rajya
Sabha on the 24th April, 1989 and state:

(a) whether Government are aware
that M/s. Bajaj Tempo Limited quoted the
grand total price of matador F-305 make
as Rs. 99,443.75 in July, 1988; Rs.
1,10,237.89 in October, 1988; and
Rs. 1,08,901.62 in November, 1988 and
Rs. 1,18,917.16 in March, 1989 and charged
the same from the customers in Delhi
and not as contended by them;

(b) if so, what is the present price of
this Vehicle in Delhi; and

(c) whether Government have investi-
gated the matter and the action his Mi-
nistry propose to take against the com-
pany in case their earlier information
has proved to be incorrect?

THE MINISTER OF STATE IN THE
DEPARTMENT OF INDUSTRIAL
DEVELOPMENT IN THE MINISTRY
OF INDUSTRY (SHRI M. ARUNA-
CHALAM): (a) M/s. Bajaj Tempo has
clarified that the information furnished in
respect of Unstarred Rajya Sabha Question
8 dt. 24th April, 1989 related to Matador
F-307 model and the price increase re-
ferred to the net dealer price Ex-Akurdi
plant, which did not include excise duty
etc. The company has further confirmed
that price increases of Matador F-305
model as mentioned in the instant ques-
tion are correct. However, these are retail
price and include Basic Excise Duty,
Special Excise Duty, Cess, Dealers Mar-
gin, Central Sales Tax etc. prevalent in
the respective months as referred to. The
company has also clarified that the prices
quoted in March, 1989 include an amount
of deposit of Rs. 10,015.57, which was
collected as a matter of abundant precau-
tion from customers and which was equi-
valent to the differential duty amount pay-
able by the company in case the vehicle
was not declared fuel efficient. Since Mata-
dor F-305 vehicle has now been declared